

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) During 1989-90, the Cannanore Spinning & Weaving Mills, Cannanore and Cannanore Spinning & Weaving Mills, Mahe earned provisional net profit of Rs. 85.08 lakhs and Rs. 96.02 lakhs respectively.

(b) and (c). Yes, Sir. After take-over of these mills by Government, an amount of Rs. 148.29 lakhs and Rs. 164.93 lakhs was spent on modernisation of Cannanore Spinning & Weaving Mills Cannanore and Mahe respectively. Further, a sum of Rs. 388 lakhs have been sanctioned for modernisation/expansion of Cannanore Mills, Mahe which is under implementation. Schemes for modernisation/expansion of Cannanore Spinning & Weaving Mills, Cannanore at an outlay of Rs. 387.15 lakhs have been submitted by NTC to Financial Institutions for approval.

[*Translation*]

Amrit Kalash

7091. SHRI RAJVEERSINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an ayurved herb 'Amrit Kalash' and Su varna Kalash cure heart ailments;

(b) the botanical name of the herb, the measures taken for preservation of this herb;

(c) whether the use of this herb has been started in some hospitals in the country; and

(d) if so, the details of hospitals, where this herb is being used?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD): (a) and (b). There have been a few reports in a section of the Indian Press about a herbal Food Supplement preparation named 'Amrit Kalash' prepared by Maharishi Ayurveda, NOIDA (U.P.). It has been claimed that the preparation is useful in certain heart ailments cancer, etc. However, Scientific evidence is scanty.

(c) and (d). The Government have not information.

Loss in Hindustan Vegetable Oils Corporation Ltd.

7092. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Delhi Vanaspati Unit of Hindustan Vegetable Oils Corporation has incurred loss to the tune of lakhs of rupees;

(b) if so, the details thereof; and

(c) the steps taken to prevent the loss?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Delhi Vanaspati Unit of Hindustan Vegetable Oils Corporation Ltd. has not incurred any losses upto 1988-89. According to quick estimates, the unit is likely to incur loss during 1989-90.

(b) The expected loss to this Unit during 1989-90 is due to following factors:

(i) Vanaspati which was a sellers commodity has not become competitive and the product of Delhi Vanaspati Unit which is manufactured from an old and obsolete technology batch type plant is selling at lower rates as the competitors have modernised their plants thereby con-

trolling the input costs as well as the improved quality.

- (ii) The allocation imported edible oils for refining under the PDS as also small packs operations has considerably reduced during 1989-90 and therefore, the capacities of these activities could not be utilised.
- (iii) The overheads particularly wages and salaries had gone up during the year as the Corporation has to implement the guidelines issued by the Bureau of Public enterprises from time to time.

(c) Following steps are under implementation to prevent the losses:

- (i) Improvement in plant and machinery by installing steam drum in the boilers and booster ejector system in the deodorisers in order to improve the quality.
- (ii) Energisation of short mix plant in order to reduce the process losses.
- (iii) Regular maintenance of the plant in order to reduce the cost of input of utilities thereby reducing the cost of production.

[English]

Pay Fixation of Editors in UNI

7093. PROF. K.V. THOMAS: Will the Minister of LABOUR be pleased to state:

(a) whether UNI news agency categorised some senior journalists as editors in 1987;

(b) if so, whether these editors have been denied the Editors Group I pay scales prescribed for news agencies by the UNI management with effect from 1 January, 1988; and

(c) if so, steps being taken by Government to ensure fixation of those Editors in Group I pay scales by the UNI management?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) As per information furnished by Delhi Administration, some senior journalists of UNI News Agency were designated as editors. They were not, however, given any functions of editors and continued to work as special correspondents.

(b) and (c). These persons have been given the Editors Group-I pay scales prescribed for new agencies by the UNI management from 1st May, 1989, the date from which they started performing the duties of editors.

Posting in CPF Organisation

7095. SHRI PIYUS TIRAKY: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that as per C.C.S. Conduct Rule, a Government employee holding any post in the trade union cannot be posted in the Administration section dealing staff representations/service matters of the staff;

(b) if so, whether the above said instructions have been violated by the Central Provident Fund Commissioner by posting Trade Union office bearers in the Administration Section;

(c) whether representations have been received against such postings; and